BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,

NEW DELHI

Original Application No.312/2026

Public Action Committee and others

Vs

State of Punjab and others

Index

Sr. No.	Particulars	Dated	Pages
1.	STATUS REPORT BY WAY OF AFFIDAVIT OF GURMUKH SINGH, DISTRICT TOWN PLANNER, SHAHEED BHAGAT SINGH NAGAR (NAWANSHAHAR), ON BEHALF OF RESPONDENT NO. 8.	13-07-2026	1-10
2.	TRUE TRANSLATION OF MEETING PROCEEDING AS ANNEXURE-R1/T	01-07-2026	11-18
3.	DE-LISTED VILLAGE LIST AS ANNEXURE-R2	------------------	19-20

4.	TRUE TRANSLATION OF PUBLIC NOTICE ISSUED IN NEWSPAPER as Annexure-R3/T	02-07-2026	21-23
5.	TRUE TRANSALATION OF LETTER THROUGH PROCEEDING OF MEETING FORWARD TO CONCERNED DEPARTMENTS as Annexure-R4/T	03-07-2026	24-26

Place: S.B.S. Nagar
Dated:

Gurmukh Singh,
District Town Planner,
Shaheed Bhagat Singh
Nagar(Nawanshahr).

UDIT MALIK
ADVOCATE FOR RESPONDENT No. 8
D-1846/2014
MOB. NO. 9811981128
EMAIL: OFFICE@UDITMALIK.IN
OFFICE: B-33, LGF, JANGPURA, EXTENSION,
NEW DELHI- 110014

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,

NEW DELHI

Original Application No.312/2026

Public Action Committee and others:-

1. Public Action Committee(PAC) through its authorize representative Sh. Jaskirat Singh aged about 48 Years son of Makhan Singh, Resident of H.No.561-L, Model Town, S.O. Ludhiana, Punjab.Email:mattawarasutlejpac@gmail.com Mobile no.9815781629

2. Sh. Jaskirat Singh aged about 48 Years son of Makhan Singh, Resident of H.No.561-L, Model Town,S.O.Ludhiana,Punjab.Email:mattawarasutlejpac@gmail.com Mobile no.9815781629

3. Kuldeep Singh Khaira Aged about 48 years son of Ujagar Singh, resident of 125,2R, Ishar Nagar, Khaira dairy, GNE College, Ludhiana, Punjab Email-kuldeepsinghkhaira5@gmail.com Mobile no. 9815781629

NOTARY Rachhpal Dass Regd No. 11564 Nawanshahr (S.B.S. Nagar) Govt. of India

ATTESTED

Notary Public Nawanshahr (S.B.S. Nagar) (Punjab) India

20 JUL 2026

4. Dr. Amandeep Singh Bains aged about 43 years son of Resham Singh resident of 1120, Farmers abode, near Post office, Basant Avenue, Distt. Ludhiana,Punjab.Email:amandeepsinghbains@yahoo.com Mobile No.9815781629

5. Gurpreet Singh Plaha Alias Gurpreet Singh aged about 40 years son of Davinder Singh resident of H.No. 2028/62/10, street no.4, Captain Nagar, Lohora, S.O. Ludhiana, Punjab. Email: gurpreetsinghplaha@gmail.com Mobile no. 9815781629

6. Moonstar Kaur aged about 44 years D/o of Gurpreet Singh Doad, resident of H.No. 5693, Model Housing Complex, Sector-13, Manimajra, Chandigarh. Email: moonstar.kaur@gmail.com Mobile no. 9815781629

...Applicants

Versus

1. State of Punjab through The Chief Secretary, Government of Punjab, Punjab Civil Secretariat, Sector 1, Chandigarh. Email: cs@punjab.gov.in

NOTARY Rachhpal Dass Regd No. 11564 Nawanshahr (S.B.S. Nagar) Govt. of India

ATTESTED
Notary Public Nawanshahr
(S.B.S. Nagar)
20 JUL 2020

2. Principal Secretary to Government of Punjab, Department of Housing and Urban Development, PUDA Bhawan, Sector 62, S.A.S. Nagar, Mohali, Punjab. Email: shud@puda.gov.in

3. Principal Chief Conservator of Forests & Head of Forest Force Department of Forests and Wildlife Preservation, Punjab, Forest Complex, Sector 68, S.A.S Nagar, Mohali, Punjab. Email: forestcomplex@gmial.com

4. Secretary Ministry of Environment, Forest and Climate Change Government of India, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-110003 Email: secy-moef@nic.in / mefcc@gov.in

5. Financial Commissioner/ Principal Secretary Department of Revenue, Rehabilitation and Disaster Management, Government of Punjab, Punjab Civil Secretariat, Sector 1, Chandigarh. Email: fcr@punjab.gov.in

6. Deputy Commissioner, S.A.S. Nagar District Administrative Complex, S.A.S. Nagar, Mohali, Punjab. Email: dc.mhl@punjab.gov.in

NOTARY Govt. of India

ATTESTED
Notary Public, Nawanshahr (S.B.S. Nagar) (Punjab) India
20 JUL 2026

7. Deputy Commissioner, Rupnagar District Administrative Complex, Rupnagar, Punjab. Email: dc.ropar@punjab.gov.in

8. Deputy Commissioner, Shaheed Bhagat Singh Nagar District Administrative Complex, Nawanshahr, Punjab. Email: dc.nsr@punjab.gov.in

9. Deputy Commissioner, Hoshiarpur District Administrative Complex, Hoshiarpur, Punjab. Email: dc.hsr@punjab.gov.in

10. Deputy Commissioner, Pathankot District Administrative Complex, Pathankot, Punjab. Email: dc.pathankot@gmail.com

11. Deputy Commissioner, Gurdaspur District Administrative Complex, Gurdaspur, Punjab. Email:dc.grd@punjab.gov.in,dcofficegurdaspur@gmail.com

12. Punjab Pollution Control Board through its member Secretary, Vatavaran Bhawan, Nabha road, Patiala, Punjab. Email: msppcb@gmail.com

NOTARY Rachhpal Dass Regd No. 1354 Nawanshahr (S.B.S. Nagar) Govt. of India

ATTESTED
Notary Public Nawanshahr
(S.B.S. Nagar) (Punjab) India

2 0 JUL 2026

13. State Environment impact assessment authority, Punjab through its member secretary, office at Punjab Pollution Control Board Complex, Vatavaran Bhawan, Nabha Road, Patiala, Punjab. Email: seiaapunjab@gmial.com

14. Sh. Vikas Garg, IAS Principal Secretary to Government of Punjab, Department of Housing and Urban Development, PUDA Bhawan, Sector 62, S.A.S. Nagar, Mohali, Punjab. Email: ps.hud@punjab.gov.in

15. Sh. K.A.P. Sinha, IAS Chief Secretary, Government of Punjab, Punjab Civil Secretariat, Sector 1, Chandigarh. Email: cs@punjab.gov.in

.......Respondents

Reply by way of short affidavit of Gurmukh Singh, District Town Planner, Shaheed Bhagat Singh Nagar (Nawanshahr) on behalf of respondent no. 8 Deputy Commissioner, Shaheed Bhagat Singh Nagar (Nawanshahr).

NOTARY Govt. of India (S.B.S. Nagar)

ATTESTED

Notary Public Nawanshahr (S.B.S. Nagar) (Punjab) India

20 JUL 2026

RESPECTFULLY SHOWETH:-

That the above named deponent, do hereby solemnly affirm and declare on as under:-

1. That in the above site matter, as per the order dated 18-05-2026, passed by Hon'ble tribunal, the respondent no.8 made compliance of the above said order and called the meeting on 01-07-2026 at 3 PM and in the said meeting, Additional Deputy Commissioner (G) Shaheed Bhagat Singh Nagar, District Revenue Officer, Shaheed Bhagat Singh Nagar, District Forest Officer, Shaheed Bhagat Singh Nagar at Garhshankar, Tehsildar, Balachaur and District Town Planner, Shaheed Bhagat Singh Nagar remain come present. The proceeding of meeting enclosed as *(Annexure-R1/T)*

2. That in the said meeting, it is disclosed that as per the order dated 18-05-2026 passed by Hon'ble Green Tribunal, regarding demarcating the PLPA de-listed land, as per the Letter No. 1294 dated 12-06-2026 issued by District revenue Officer Shaheed Bhagat Singh Nagar to District Forest

NOTARY Rachhpal Dass Regd No. 11564 Nawanshahr (S.B.S. Nagar) Govt. of India

ATTESTED
Notary Public Nawanshahr (S.B.S. Nagar) (Punjab) India
20 JUL 2026

officer Nawanshahar at Garhshankar, the record is demanded of PLPA de-listed land according to Village Level/Tehsil Level/Revenue Record.

3. That as per letter no. 1837 dated 15-06-2026, District Forest Officer sent the demanded record/documents to District Revenue Officer. As per the above said letter no. 1837, it is added therein that "Direction may kindly be passed to appoint retired Kanugoo/Patwari to demarcate the de-listed land as soon as possible. With this regard, the payment will be paid by the Forest Department under Campa Scheme. The estimate of the expenses for the said purpose may kindly be given to the Forest Department so that the said expenses be approved under Campa Scheme". As per the above said letter, no land is de-listed under PLPA of any village belongs to Nawanshahar and Banga Tehsil, Some land from 42 villages of Tehsil Balachaur is de-listed from PLPA ***(Annexure-R2 attached)***.

NOTARY Rachhpal Dass Regd No. 11564 Nawanshahr (S.B.S. Nagar) Govt. of India

ATTESTED
Notary Public Nawanshahr (S.B.S. Nagar) (Punjab) India

20 JUL 2026

4. That District Revenue Officer Nawanshahar vide its letter no. 1331 dated 22-06-2026 write and send copies of documents demanded by Forest Department to Tehsildar Balachaur and asked to send the detail of estimate expenses upon demarcating the land till 23-06-2026.

5. That in the said meeting, Tehsildar Balachaur disclosed that the demarcation of the land de-listed from PLPA, will be demarcated by digital GPS Mapping. For the said purpose, one D-GPS agency needs to be hired. With this regard, on 02-07-2026, publication is going to be published in Dainik Savera newspaper. With this regard notice published in Dainik Savera Newspaper on dated 02-07-2026. True translated copy of Newspaper enclosed as *(Annexure-R3/T)*. In this regard, estimate/quotation from the concerned agencies will be called till 06-07-2026. Till 06-07-2026, whosoever agency will give their estimate/quotation, according to that as per rules, eligible agency estimate will be informed

NOTARY
Rachhpal Dass
Regd No. 11564
Nawanshahr
(S.B.S. Nagar)
Govt. of India

ATTESTED
Notary Public Nawanshahr
(S.B.S. Nagar) (Punjab) India
20 JUL 2026

to District revenue Officer and Forest Department Nawanshahar.

6. That District Town Planner, present in the meeting, disclosed that the information regarding existing construction under PLPA de-listed land can only be ascertained after demarcation of land and the K.M.L. file provided by concerned agency. District Town Planner also disclosed that "As per their office record Government of Punjab Department of Housing and Urban Development (Housing-1 Branch) according to Notification No. H-U-11020/183/2025-4H1/I/1248240/2025 Dated 20-11-2025 policy, no any approval is issued and no any case is under process in their office". The proceeding of meeting has been forwarded vide memo no. 475-478 DTP(N)/NGT-1 dated:03-07-2026 to District Revenue Officer, S.B.S. Nagar, Tehsildar, Balachaur and others for further necessary action. True translation of letter through proceeding of meeting to concerned department as *(Annexure-R4/T).*

NOTARY Rachhpal Dass Regd No. 11564 Nawanshahr (S.B.S. Nagar) Govt. of India

ATTESTED
Notary Public Nawanshahr (S.B.S. Nagar (Punjab) India

20 JUL 2026

In view of the above, it is, therefore, humbly prayed that the present petition may kindly be disposed of qua the answering respondents, in the interest of justice.

Date:- 20-07-26
Place - S.B.S Nagar

Deponent

District Town Planner,
Nawanshahr.

VERIFICATION:

Verified that the contents of the para no. 1 to 6 of reply by way of short affidavit are true and correct to the best of my knowledge and as per information derived from the official record. No part of it is false and nothing has been concealed or misstated therein.

Date: 20-7-26
Place-S.B.S Nagar

NOTARY
Rachhpal Dass
Regd No. 11564
Nawanshahr
(S.B.S. Nagar)
Govt. of India

Deponent

District Town Planner,
Nawanshahr.

ATTESTED

Notary Public Nawanshahr
(S.B.S. Nagar) (Punjab) India

20 JUL 2026

ਮੀਟਿੰਗ ਕਾਰਵਾਈ

ਵਿਸ਼ਾ:- ਐਪਲੀਕੇਸ਼ਨ ਨੰਬਰ 312/2026 Public Action committee & Others. State of Punjab and others ਵਿੱਚ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ ਦੀ ਤਰਫੋਂ ਹਲਫੀਆ ਬਿਆਨ ਦਾਇਰ ਕਰਨ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਮਾਨਯੋਗ ਅਦਾਲਤ ਵਿੱਚ ਮਿਤੀ 21.07.2026 ਤੋਂ ਪਹਿਲਾਂ ਹਲਫੀਆ ਬਿਆਨ ਦਾਇਰ ਕਰਨ ਸਬੰਧੀ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ ਜੀ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਮਿਤੀ 01.07.2026 ਨੂੰ 3:00 ਵਜੇ ਹੋਈ ਮੀਟਿੰਗ ਵਿੱਚ ਹੇਠਾਂ ਦਰਸਾਏ ਅਨੁਸਾਰ ਵੱਖ-ਵੱਖ ਵਿਭਾਗਾ ਦੇ ਅਧਿਕਾਰੀ ਸ਼ਾਮਲ ਹੋਏ:-

1. ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ), ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ।
2. ਜ਼ਿਲ੍ਹਾ ਮਾਲ ਅਫਸਰ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ।
3. ਜ਼ਿਲ੍ਹਾ ਵਣ ਮੰਡਲ ਅਫਸਰ, ਨਵਾਂਸ਼ਹਿਰ ਐਟ ਗੜ੍ਹਸ਼ੰਕਰ।
4. ਤਹਿਸੀਲਦਾਰ, ਤਹਿਸੀਲ ਬਲਾਚੌਰ।
5. ਜ਼ਿਲ੍ਹਾ ਨਗਰ ਯੋਜਨਾਕਾਰ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ।

ਮੀਟਿੰਗ ਦੀ ਸ਼ੁਰੂਆਤ ਕਰਦਿਆਂ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਸਾਹਿਬ ਵੱਲੋਂ ਮੀਟਿੰਗ ਵਿੱਚ ਸ਼ਾਮਿਲ ਹੋਏ ਅਧਿਕਾਰੀਆਂ ਨੂੰ ਜੀ ਆਇਆ ਆਖਦੇ ਹੋਏ ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ), ਨੂੰ ਵਿਸ਼ੇ ਤਹਿਤ ਕੋਰਟ ਕੇਸ ਸਬੰਧੀ ਮੁੱਢਲੀ ਜਾਣਕਾਰੀ ਬਾਰੇ ਆਏ ਅਧਿਕਾਰੀਆਂ ਨੂੰ ਜਾਣੂ ਕਰਵਾਉਣ ਅਤੇ ਮੀਟਿੰਗ ਦੀ ਕਾਰਵਾਈ ਸ਼ੁਰੂ ਕਰਨ ਬਾਰੇ ਕਿਹਾ ਗਿਆ। ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ), ਵੱਲੋਂ ਮੀਟਿੰਗ ਦੀ ਕਾਰਵਾਈ ਸ਼ੁਰੂ ਕਰਦੇ ਹੋਏ ਦੱਸਿਆ ਗਿਆ ਕਿ ਵਿਸ਼ੇ ਤਹਿਤ ਕੇਸ ਵਿੱਚ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਜੀ ਨੂੰ ਲੜੀ ਨੰ. 8 'ਤੇ Respondent ਬਣਾਇਆ ਗਿਆ ਹੈ। ਕੇਸ ਸਬੰਧੀ ਮਿਤੀ 18.05.2026 ਦੀ ਸੁਣਵਾਈ ਦੌਰਾਨ ਕੀਤੇ ਹੁਕਮਾਂ ਵਿੱਚ "Respondent no. 6 to 11 in their reply affidavit will disclose the demarcation status of delisted PLPA lands, existion constructions and permissions which have been granted inpursuance to the impugnes policy". ਕਥਨ ਦਰਜ ਕੀਤੇ ਗਏ ਹਨ।

ਉਪਰੋਕਤ ਅਨੁਸਾਰ ਮਾਨਯੋਗ ਕੋਰਟ ਵਿੱਚ ਹਲਫੀਆ ਬਿਆਨ ਦਾਇਰ ਕਰਨ ਦੇ ਸਬੰਧ ਵਿੱਚ PLPA delisted land ਦੀ ਡੀਮਾਰਕੇਸ਼ਨ ਕਰਨ ਦੇ ਮੰਤਵ ਲਈ ਜ਼ਿਲ੍ਹਾ ਮਾਲ ਅਫਸਰ ਵੱਲੋਂ ਪੱਤਰ ਨੰ. 1294 ਮਿਤੀ 12.06.2026 ਰਾਹੀਂ ਵਣ ਮੰਡਲ ਅਫਸਰ ਨਵਾਂਸ਼ਹਿਰ ਐਂਟ ਗੜ੍ਹਸ਼ੰਕਰ ਪਾਸੋ PLPA ਤੋਂ ਡੀਲਿਸਟਡ ਲੈਂਡ ਦਾ ਪਿੰਡ ਵਾਈਜ/ਤਹਿਸੀਲ ਵਾਈਜ/ਲਿਸਟ/ਰੈਵੀਨਿਊ ਰਿਕਾਰਡ ਮੰਗਿਆ ਗਿਆ ਸੀ। ਵਣ ਮੰਡਲ ਅਫਸਰ, ਵੱਲੋਂ ਮੰਗੇ ਗਏ ਰਿਕਾਰਡ/ਦਸਤਾਵੇਜ਼ਾਂ ਦੀਆਂ ਫੋਟੋ ਕਾਪੀਆਂ ਆਪਣੇ ਪੱਤਰ ਨੰ. 1837 ਮਿਤੀ 15.06.2026 ਰਾਹੀਂ ਜ਼ਿਲ੍ਹਾ ਮਾਲ ਅਫਸਰ ਵੱਲ ਭੇਜ ਦਿੱਤੀ ਗਈਆਂ ਹਨ। ਇਸ ਪੱਤਰ ਵਿੱਚ ਵਣ ਮੰਡਲ ਅਫਸਰ ਵੱਲੋਂ ਇਹ ਕਥਨ ਵੀ ਦਰਜ ਕੀਤਾ ਹੈ ਕਿ " ***ਡੀਲਿਸਟ ਰਕਬਿਆ ਦੀ ਨਿਸ਼ਾਨਦੇਹੀ ਕਰਵਾਉਣ ਸਬੰਧੀ ਰਿਟਾਇਰਡ ਕਨੂੰਨਗੋ/ਪਟਵਾਰੀ ਨਿਯੁਕਤ ਕਰਨ ਕਰਕੇ ਇਸ ਕੰਮ ਨੂੰ ਜਲਦ ਤੋਂ ਜਲਦ ਨੇਪਰੇ ਚਾੜਨ ਸਬੰਧੀ ਦਿਸ਼ਾ ਨਿਰਦੇਸ਼ ਜਾਰੀ ਕਰਨ ਦੀ ਕ੍ਰਿਪਾਲਤਾ ਕੀਤੀ ਜਾਵੇ। ਇਸ ਸਬੰਧੀ ਬਣਦੀ ਅਦਾਇਗੀ ਵਣ ਵਿਭਾਗ ਵੱਲੋਂ ਕੈਂਪਾ ਸਕੀਮ ਅਧੀਨ ਕਰ ਦਿੱਤੀ ਜਾਵੇਗੀ। ਇਸ ਸਬੰਧੀ ਆਉਣ ਵਾਲੇ ਖਰਚੇ ਦਾ ਐਸਟੀਮੇਟ ਬਣਾ ਕੇ ਵਣ ਵਿਭਾਗ ਨੂੰ ਭੇਜਣ ਦੀ ਕ੍ਰਿਪਾਲਤਾ ਕੀਤੀ ਜਾਵੇ ਤਾਂ ਜੋ ਇਸ ਖਰਚੇ ਨੂੰ ਕੈਂਪਾ ਸਕੀਮ ਅਧੀਨ ਪ੍ਰਵਾਨ ਕਰਵਾਇਆ ਜਾ ਸਕੇ***"। ਉਕਤ ਪੱਤਰ ਅਨੁਸਾਰ ਇਸ ਜ਼ਿਲ੍ਹੇ ਦੇ ਅਧਿਕਾਰ ਖੇਤਰ ਅਧੀਨ ***ਆਉਂਦੀਆਂ ਨਵਾਂਸ਼ਹਿਰ ਅਤੇ ਬੰਗਾ ਤਹਿਸੀਲਾਂ ਦੇ ਕਿਸੇ ਵੀ ਪਿੰਡ ਦਾ ਰਕਬਾ PLPA ਤੋਂ ਡੀਲਿਸਟਡ ਨਹੀਂ ਹੋਇਆ, ਕੇਵਲ ਤਹਿਸੀਲ ਬਲਾਚੌਰ ਦੇ 42 ਪਿੰਡਾਂ ਦਾ ਕੁੱਝ ਰਕਬਾ PLPA ਤੋਂ ਡੀਲਿਸਟਡ ਹੋਇਆ ਹੈ।***

ਉਕਤ ਪੱਤਰ ਵਿੱਚ ਦਰਸਾਏ ਤੱਥਾਂ ਦੇ ਮੱਦੇਨਜ਼ਰ ਜ਼ਿਲ੍ਹਾ ਮਾਲ ਅਫਸਰ ਵੱਲੋਂ ਤਹਿਸੀਲਦਾਰ ਬਲਾਚੌਰ ਨੂੰ ਪੱਤਰ ਨੰ. 1331 ਮਿਤੀ 22.06.2026 ਰਾਹੀਂ ਵਣ ਮੰਡਲ ਦਫਤਰ ਤੋਂ ਪ੍ਰਾਪਤ ਹੋਏ ਰਿਕਾਰਡ ਦੀਆਂ ਫੋਟੋ ਕਾਪੀਆਂ ਭੇਜਦੇ ਹੋਏ ***ਇਨ੍ਹਾਂ ਰਕਬਿਆ ਦੀ ਨਿਸ਼ਾਨਦੇਹੀ ਕਰਵਾਉਣ 'ਤੇ ਆਉਣ ਵਾਲੇ ਖਰਚੇ ਦਾ ਐਸਟੀਮੇਟ ਤਿਆਰ ਕਰਕੇ ਮਿਤੀ 23.06.2026 ਤੱਕ ਭੇਜਣ ਬਾਰੇ ਕਿਹਾ ਜਾ ਚੁੱਕਾ ਹੈ।***

Attested
District Town Planner,
Nawanshahr.

ਮੀਟਿੰਗ ਵਿੱਚ ਸ਼ਾਮਲ ਤਹਿਸੀਲਦਾਰ ਬਲਾਚੌਰ ਵੱਲੋਂ ਇਹ ਦੱਸਿਆ ਗਿਆ ਕਿ PLPA ਤੋਂ ਡੀਲਿਸਟਡ ਤੋਂ ਡੀਲਿਸਟ ਹੋਈ ਲੈਂਡ ਦੀ ਨਿਸ਼ਾਨਦੇਹੀ ਡਿਜੀਟਲ ਜੀ.ਪੀ.ਐਸ ਮੈਪਿੰਗ ਰਾਹੀਂ ਕਰਵਾਈ ਜਾਣੀ ਹੈ। ਇਸ ਲਈ ਇੱਕ DGPS ਏਜੰਸੀ ਨੂੰ ਹਾਇਰ ਕੀਤਾ ਜਾਣਾ ਹੈ। ਇਸ ਸਬੰਧੀ ਮਿਤੀ 02.07.2026 ਦੀ ਦੈਨਿਕ ਸਵੇਰਾ ਅਖਬਾਰ ਵਿੱਚ ਇਸ਼ਤਿਹਾਰ ਦਿੱਤਾ ਜਾ ਰਿਹਾ ਹੈ। ਇਸ ਵਿੱਚ ਸਬੰਧਤ ਏਜੰਸੀਆ ਤੋਂ ਮਿਤੀ 06.07.2026 ਤੱਕ

ਐਸਟੀਮੇਟ/ਕੁਟੇਸ਼ਨਾ ਦੀ ਮੰਗ ਕੀਤੀ ਜਾਵੇਗੀ। ਮਿੱਥੀ ਮਿਤੀ 06.07.2026 ਤੱਕ ਜਿਨ੍ਹਾਂ ਏਜੰਸੀਆ ਤੋਂ ਐਸਟੀਮੇਟ/ਕੁਟੇਸ਼ਨਾ ਪ੍ਰਾਪਤ ਹੁੰਦੀਆਂ ਹਨ, ਉਸ ਦੇ ਸਨਮੁੱਖ ਰੂਲਾਂ ਅਨੁਸਾਰ ਯੋਗ ਏਜੰਸੀ ਵੱਲੋਂ ਪੇਸ਼ ਕੀਤੇ ਐਸਟੀਮੇਟ ਬਾਬਤ ਜ਼ਿਲ੍ਹਾ ਮਾਲ ਅਫਸਰ ਅਤੇ ਵਣ ਮੰਡਲ ਅਫਸਰ, ਨਵਾਂਸ਼ਹਿਰ ਨੂੰ ਸੂਚਿਤ ਕਰ ਦਿੱਤਾ ਜਾਵੇਗਾ।

ਮੀਟਿੰਗ ਵਿੱਚ ਹਾਜ਼ਰ ਜ਼ਿਲ੍ਹਾ ਨਗਰ ਯੋਜਨਾਕਾਰ ਵੱਲੋਂ ਇਹ ਦੱਸਿਆ ਗਿਆ ਕਿ ਫੀਲਡ ਵਿੱਚ ਕੁੱਝ ਥਾਵਾਂ 'ਤੇ ਨਾਲ ਨਾਲ ਜੁੜਦੇ ਹੀ ਰਕਬਿਆ ਦਾ ਕੁੱਝ ਭਾਗ PLPA ਅਧੀਨ ਬੰਦ ਹੈ ਅਤੇ ਕੁੱਝ ਰਕਬਾ ਡੀਲਿਸਟ ਹੋ ਚੁੱਕਾ ਹੈ। ਇਸ ਲਈ PLPA ਤੋਂ ਡੀਲਿਸਟਡ ਹੋਏ ਰਕਬੇ ਵਿੱਚ ਮੌਜੂਦ ਉਸਾਰੀਆਂ ਬਾਰੇ ਸਰਵੇ/ਸੂਚਨਾ ਨਿਸ਼ਾਨਦੇਹੀ ਹੋਣ ਉਪਰੰਤ ਅਤੇ ਸਬੰਧਤ ਏਜੰਸੀ ਵੱਲੋਂ ਮੁਹੱਈਆ ਕਰਵਾਈਆਂ ਕੇ.ਐਮ.ਐਲ ਫਾਈਲਾ ਪ੍ਰਾਪਤ ਹੋਣ ਉਪਰੰਤ ਹੀ ਤਿਆਰ ਕੀਤੀ ਜਾ ਸਕਦੀ ਹੈ। ਜ਼ਿਲ੍ਹਾ ਨਗਰ ਯੋਜਨਾਕਾਰ ਵੱਲੋਂ ਇਹ ਵੀ ਦੱਸਿਆ ਗਿਅ ਕਿ ***"ਉਨ੍ਹਾਂ ਦੇ ਦਫਤਰੀ ਰਿਕਾਰਡ ਅਨੁਸਾਰ Government of Punjab Department of Housing and Urban Development (Housing-1 Branch) ਨੋਟੀਫਿਕੇਸ਼ਨ ਨੰ. H-U-11020/183/2025-4H1/I/1248240/2025 Dated 20.11.2025 ਰਾਹੀਂ ਜਾਰੀ ਪਾਲਿਸੀ ਦੇ ਸਨਮੁੱਖ ਕੋਈ ਵੀ ਪ੍ਰਵਾਨਗੀ ਅਜੇ ਤੱਕ ਜਾਰੀ ਨਹੀਂ ਕੀਤੀ ਗਈ ਅਤੇ ਨਾ ਹੀ ਕੋਈ ਕੇਸ ਦਫਤਰ ਵਿੱਚ ਵਿਚਾਰ ਅਧੀਨ ਹੈ"।***

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਜੀ ਵੱਲੋਂ ਉਕਤ ਅਨੁਸਾਰ ਅਧਿਕਾਰੀਆਂ ਦੇ ਵਿਚਾਰਾ ਨੂੰ ਸੁਣਨ ਉਪਰੰਤ ਜ਼ਿਲ੍ਹਾ ਮਾਲ ਅਫਸਰ ਨੂੰ ਇਹ ਕਿਹਾ ਗਿਆ ਕਿ PLPA ਤੋਂ ਡੀਲਿਸਟ ਹੋਏ ਰਕਬਿਆ ਦੀ ਡੀਮਾਰਕੇਸ਼ਨ ਕਰਵ੍ਹਾਉਣ ਲਈ ਸਬੰਧਤ ਏਜੰਸੀ ਤੋਂ ਐਸਟੀਮੇਟ ਪ੍ਰਾਪਤ ਕਰਨ ਦਾ ਪ੍ਰੋਸੈਸ ਤੇਜ ਕੀਤਾ ਜਾਵੇ ਅਤੇ As soon as possible PLPA ਤੋਂ ਡੀਲਿਸਟ ਹੋਏ ਰਕਬਿਆ ਦੀ ਡੀਮਾਰਕੇਸ਼ਨ ਸ਼ੁਰੂ ਕਰਵਾਈ ਜਾਵੇ ਅਤੇ ਸਬੰਧਤ ਏਜੰਸੀ ਨੂੰ ਸੀਮਤ ਸਮੇਂ ਦੇ ਅੰਦਰ ਅੰਦਰ ਇਸ ਕੰਮ ਨੂੰ ਪੂਰਾ ਕਰਨ ਦੇ ਆਦੇਸ਼ ਦਿੱਤੇ ਜਾਣ। ਮਾਨਯੋਗ ਅਦਾਲਤ ਵਿੱਚ ਮਿਤੀ 21.07.2026 ਤੋਂ ਪਹਿਲਾਂ ਪਹਿਲਾਂ Respondent no. 8 ਦੇ ਬਿਹਾਫ 'ਤੇ ਹਲਫੀਆ ਬਿਆਨ ਦਾਇਰ ਕਰਵਾਇਆ ਜਾਵੇ।

ਅੰਤ ਵਿੱਚ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ ਜੀ ਵੱਲੋਂ ਹਾਜ਼ਰ ਅਧਿਕਾਰੀਆਂ ਦਾ ਧੰਨਵਾਦ ਕਰਦੇ ਹੋਏ ਮੀਟਿੰਗ ਸਮਾਪਤ ਕੀਤੀ ਗਈ।

ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ),
ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ।

ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ,
ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ।

Attested

District Town Planner,
Nawanshahr.

Annexure-R1/T

TRUE TRANSALATION OF MEETING PROCCEDING

Meeting Proceeding

Subject:- Regarding Submit affidavit from Deputy Commissioner, Shaheed Bhagat Singh Nagar with regard to Application No. 312/2026 Public Action Committee and others versus State of Punjab and others

With regard to above sited matter, to submit affidavit of Deputy Commissioner, Shaheed Bhagat Singh Nagar in the Hon'ble Court prior to 21-07-2026, the below mentioned officer from different department under the supervision of DC, SBS Nagar remain present in the meeting held on 01-07-2026 at 3 PM.

1. Additional Deputy Commissioner (G) Shaheed Bhagat Singh Nagar,
2. District Revenue Officer, Shaheed Bhagat Singh Nagar,

Attested

District Town Planner,
Nawanshahr.

True Translate Copy

3. District Forest Department, Nawanshahar at Garhshankar,
4. Tehsildar, Tehsil Balachaur,
5. District Town Planner, Shaheed Bhagat Singh Nagar.

To start the meeting, Deputy Commissioner welcome all the officer present in the meeting and told to the Additional Deputy Commissioner(G) to aware to the officer come present about the matter with regard to court case and to start the proceeding of meeting. Additional Deputy Commissioner(G) to start the meeting told that in the above sited matter, Deputy Commissioner, Shaheed Bhagat Singh Nagar made as party at serial number 8 as Respondent in the above sited case. With regard above sited case, during the proceeding vide order dated 18-05-2026 given below remarks added "Respondent no. 6 to 11 in their reply affidavit will disclose the demarcation status of de-listed PLPA land, existing constructions and permissions which have been granted in pursuance to the impugned policy"

Attested

District Town Planner,
Nawanshahr.

True Translate Copy

As per undersign with regard to submit affidavit in the Hon'ble court the order dated 18-05-2026 passed by Hon'ble Green Tribunal, regarding demarcating the PLPA de-listed land, as per the Letter No. 1294 dated 12-06-2026 issued by District revenue Officer Shaheed Bhagat Singh Nagar to District Forest officer Nawanshahar at Garhshankar, the record is demanded of PLPA de-listed land according to Village Level/Tehsil Level/Revenue Record. As per letter no. 1837 dated 15-06-2026, District Forest Officer sent the demanded record/documents to District Revenue Officer. As per the above said letter no. 1837, it is added therein that "Direction may kindly be passed to appoint retired Kanugoo/Patwari to demarcate the de-listed land as soon as possible. With this regard, the payment will be paid by the Forest Department under Campa Scheme. The estimate of the expenses for the said purpose may kindly be given to the Forest Department so that the said expenses be approved under Campa Scheme". As per the above said letter, no land is de-listed under PLPA

Attested

District Town Planner,
Nawanshahr.

True Translate Copy

of any village belongs to Nawanshahar and Banga Tehsil, Some land from 42 villages of Tehsil Balachaur is de-listed from PLPA.

According to the facts mentioned in the above sited letter District Revenue Officer Nawanshahar vide its letter no. 1331 dated 22-06-2026 write and send copies of documents demanded by Forest Department to Tehsildar Balachaur and asked to send the detail of estimate expenses upon demarcating the land till 23-06-2026.

In the said meeting, Tehsildar Balachaur disclosed that the demarcation of the land de-listed from PLPA, will be demarcated by digital GPS Mapping. For the said purpose, one D-GPS agency needs to be hired. With this regard, on 02-07-2026, publication is going to be published in Dainik Savera newspaper. In this regard, estimate/quotation from the concerned agencies will be called till 06-07-2026. Till 06-07-2026, whosoever agency will give their estimate/quotation, according to that as per rules, eligible agency estimate will be informed to

Attested

District Town Planner,
Nawanshahr.

True Translate Copy

District revenue Officer and Forest Department Nawanshahar.

District Town Planner, present in the meeting, disclosed that the information regarding existing construction under PLPA de-listed land can only be ascertained after demarcation of land and the K.M.L. file provided by concerned agency. District Town Planner also disclosed that "As per their office record Government of Punjab Department of Housing and Urban Development (Housing-1 Branch) according to Notification No. H-U-11020/183/2025-4H1/I/ 1248240/2025 Dated 20-11-2025 policy,no any approval is issued and no any case is under process in their office".

After listening of thoughts of the all officer present in the meeting, Deputy Commissioner told to District revenue Officer that the process of getting estimate from the concerned agencies with regard to demarcating the de-listed land under PLPA be fast and as soon as possible the demarcation process of land de-listed from PLPA be started and order be

Attested

District Town Planner,
Nawanshahr.

True Translate Copy

given to the concerned agency to complete the work within the limited period. Affidavit to be submitted prior to 21-07-2026 before the Hon'ble court on behalf of Respondent no.8.

At the end Deputy Commissioner Thanks to all the officer present and the meeting was concluded.

SD/-	SD/-
Additional Deputy Commissioner (G) Shaheed Bhagat Singh Nagar	Deputy Commissioner Shaheed Bhagat Singh Nagar

Attested

District Town Planner,
Nawanshahr.

True Translate Copy

Annexure-R2

De-listed Village List

Details of villages delisted from Section 4/5 of PLPA of 1900, falling in Tehsil Balachaur, District SBS Nagar. (As per information received from District Forest Officer, SBS Nagar)

Sr. No.	Village Name	Hadbast No.
1.	Chandpur Rurki	366
2.	Bholewal	367
3.	Chhuchhewal	368
4.	Torowal	369
5.	Pojewal	371
6.	Singhpur	373
7.	Malewal	375
8.	Chandiani Kalan	376
9.	Mangupur	377
10.	Kukar Suha	378
11.	Majhot	379
12.	Sehbajpur	380
13.	Jitpur	381
14.	Nanowal	382
15.	Raju Majra	383
16.	Bhanewal	384
17.	Bhaddi	385
18.	Bungri	386
19.	Adoana	387

Attested

District Town Planner,
Nawanshahr.

20	Siana	215
21.	Rohnu	196
22.	Jogewal	194
23.	Takarla	388
24.	Ballowal Saunkhari	394
25.	Tandoh	397
26.	Mehandipur	401
27.	Kular	402
28.	Mohan Majra	403
29.	Nighi	404
30.	Tundewal	407
31.	Golu Majra	408
32.	Baggowal	409
33.	Paniali	411
34.	Majra Jattan	412
35.	Raipur	413
36.	Nangal	414
37.	Fatehpur	415
38.	Banah	416
39.	Tonsa	417
40.	Asron	418
41.	Rail Majra	419
42.	Kathgarh	203

SD/-
District Forest Officer,
Nawanshahr

Attested

District Town Planner,
Nawanshahr.

ANNEXURE - R3

21

भारतपुर, वीरवार
02.07.2026

DAINIK SAVERA TIMES, JALANDHAR
REGISTRATION NO. PB-JL-086/25-27

दैनिक सवेरा टाइम्स

अंधेरे से उजाले की ओर...

www.dainiksaveratimes.com

पंजाब

TOP news >> कारोबार: देश में विनिर्माण गतिविधियों की वृद्धि जून माह में धीमी... | आजकल: अमरीका में सुपरसोनिक उड़ानों की वापसी की तैयारी... | स्पोर्ट्स: अभिषेक शर्मा को पछाड़कर नं.1 टी-20 बैटर बने किशन

पेट सफा
कब्ज़ • गैस एसिडिटी
पेट सफा तो हर रोग दफा
दिविया हर्बल केयर प्रस्तुत करते हैं पेट सफा आयुर्वेदिक ग्रेन्यूल्स एवं टेबलेट्स, जिसे सेवन करना है बिल्कुल आसान, और परिणाम है पहले दिन से
Natural Laxative GRANULES & TABLETS

सार संक्षेप

कमर्शियल एलपीजी सिलेंडर 183.50 रुपए सस्ता

...यरा एनर्जी ने पैट्रोल 5 रुपए, डीजल ...रुपए प्रति लीटर सस्ता किया

...नृत्य गोपाल दास ...ा अस्पताल में भर्ती

...नरल संदीप जैन बने ...ना के नए उप प्रमुख

सीएम मान ने धूरी में वैब पोर्टल लॉन्च कर 'मुख्यमंत्री मावां-धीयां सत्कार योजना' की औपचारिक शुरुआत की

महिलाओं के बैंक खातों में आए ₹1000

■ पंजाब की हर महिला को मिले 3000, जबकि अनुसूचित जाति की महिलाओं को मिले 4500 रुपए

भगवंत मान सरकार ने 3 महीने की किश्तें एक साथ जारी कीं

सेना प्रमुख जनरल धीरज सेठ ने किया सैल्यूट, परिजनों का लिया...

केंद्र ने व्हाट्सएप्प के 'यूजरनेम फीचर' को लेकर मेटा को दिया नोटिस, 3 दिन में मांगा जवाब

श्री राम मंदिर में प्राण प्रतिष्ठा के 891 दिन हो गए, लेकिन अमित शाह रामलला के दर्शन करने नहीं गए, क्यों? : केजरीवाल

देश की तरफ से केजरीवाल के अमित शाह से 5 सवाल

दिल्ली और यूपी में 14,115 करोड़ रुपए की सड़क परियोजनाओं को मंत्रिमंडल की मंजूरी

राजस्थान CID ने ISI के फंडिंग एजेंट को गिरफ्तार किया

भारत-पाक की प्रमुख हस्ति... पत्र, बोले-द्विपक्षीय वार्ता...

Attested
District Town Planner,
Nawanshahr.

जिला पदाधिकारी
भोजपुर (आरा)

उत्तर मध्य रेलवे, दृढ़ संकल्प और परिवार से प्यार

रेलवे

सूचना

Nature of contract

...से संबंधित कार्यों के लिए...

...स्टेशन टिकट बुकिंग एजेंट...

...स्थापना और संचालन के लिए ठेके का आवंटन।

...स्थापना और संचालन के लिए ठेके का आवंटन।

...की स्थापना और संचालन के लिए ठेके का आवंटन।

...सिक्का मोटी ...की स्थापना और संचालन के लिए

...के स्थापन और संचालन के लिए ठेके का आवंटन।

ireps.gov.in पर जाएं।

2261/2026

...के साथ

निम्न उल्लिखित एसटीबीए (स्टेशन टिकट बुकिंग एजेंट)

	आवेदन प्रपत्र शुल्क (रु.)	अनुबंध अवधि
	1,180/-	एक वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष
	1,180/-	तीन वर्ष

दिनांक 22.07.2026 को 10:00 से 15:00 बजे ...

ncr.indianrailways.gov.in 2262/2026

...के साथ

...www.ireps.gov.in पर देखें। ...www.ireps.gov.in के माध्यम से दिनांक 20.07.2026 को 15:00 बजे तक प्रस्तुत की जा सकती है।

1486/26 (D)

North central railways | @CPRONCR | www.ncr.indianrailways.gov.in

उत्तर मध्य रेलवे

ई-टेंडर निविदा सूचना संख्या: GEM/2026/B/7718327 दिनांक: 27.06.2026

ई-निविदा सूचना

भारत के राष्ट्रपति की ओर से वरिष्ठ मंडल वाणिज्य प्रबंधक, उत्तर मध्य रेलवे, प्रयागराज, द्वारा निम्नलिखित कार्य के लिए निर्धारित प्रारूप में पर्याप्त अनुभव एवं वित्तीय क्षमतावान प्रतिष्ठित ठेकेदारों से ई-निविदाएं आमंत्रित की जाती हैं, जिसका विवरण निम्नलिखित है:

कार्य का नाम: प्रयागराज रेलवे स्टेशन (PRYJ) पर स्थित पार्सल कार्यालय की गतिविधियों के सम्पूर्ण प्रबंधन (आउटकम-इफिसिएंसी आधार पर) 1095 दिनों (03 वर्ष) की अवधि के लिए निविदा।

निविदा सिस्टम: दो पैकेट सिस्टम	ठेके की अवधि: तीन वर्ष
कार्य का अनुमानित लागत (जी.एस.टी. सहित): ₹8,85,00,060/-	धरोहर राशि: ₹17,70,100/-
निविदा बंद होने की तिथि एवं समय: 20.07.2026 15:00	
निविदा खोलने की तिथि एवं समय: 20.07.2026 15:30	

नोट:- (1) उपरोक्त ई-निविदा का पूरा विवरण (निविदा प्रपत्र सहित) Gem वेबसाइट पर प्रकाशन की तिथि से वेबसाइट www.gem.gov.in पर टेंडर खुलने की तिथि तक उपलब्ध है। (2) उपर्युक्त निविदा में ई-बिड के अलावा किसी अन्य रूप से बिड स्वीकार नहीं की जायेगी। इस प्रयोजन हेतु वेंडरों को चाहिए कि वे अपने आपको Gem की वेबसाइट पर पंजीकृत करायें। (3) संलग्न किये जाने वाले सभी दस्तावेज निविदाकर्ता द्वारा हस्ताक्षरित होने चाहिए। (4) ई-निविदा फार्म सभी निविदाकारों को निःशुल्क जारी किये जायेंगे। (5) किसी भी प्रकार की तकनीकी समस्या के समाधान के लिए Gem की वेबसाइट की हेल्पलाइन से संपर्क किया जा सकता है। 1485/26 (A)

North central railways | @CPRONCR | www.ncr.indianrailways.gov.in

ਨੋਟਿਸ ਆਮ ਜਨਤਾ

ਵਿਸ਼ਾ :- Original Application No. 312/2026 - Public Action Committee & Ors. Vs. State of Punjab & Ors National Green Tribunal, New Delhi.

ਇਸ ਨੋਟਿਸ ਰਾਂਹੀ ਆਮ ਅਤੇ ਖਾਸ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਦੇ ਸਬੰਧ ਵਿੱਚ ਵਣ ਮੰਡਲ ਅਫਸਰ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ ਪਾਸੋਂ ਪੀ.ਐਲ.ਪੀ.ਏ 1900 ਤੋਂ ਡੀਲਿਸਟ ਕੀਤੀਆਂ ਗਈਆਂ ਜਮੀਨਾਂ ਅਤੇ ਖਸਰਾ ਨੰਬਰਾਂ ਸਬੰਧੀ ਰਿਕਾਰਡ ਇਸ ਦਫਤਰ ਵਿੱਚ ਮੌਜੂਦ ਹੈ। ਇਨ੍ਹਾਂ 42 ਪਿੰਡਾ ਦੇ ਡੀਲਿਸਟਡ ਰਕਬਿਆਂ ਦੀ ਨਿਸ਼ਾਨਦੇਹੀ ਕਰਵਾਉਣ ਸਬੰਧੀ ਰਿਟਾਰਿਡ ਕਾਨੂੰਗੋ/ਪਟਵਾਰੀ ਨਿਯੁਕਤ ਕਰਨੇ ਹਨ। ਇਨ੍ਹਾਂ ਰਕਬਿਆਂ ਦੀ ਨਿਸ਼ਾਨਦੇਹੀ ਕਰਨ ਲਈ ਆਮ, ਖਾਸ ਅਤੇ ਫਰਮਾਂ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਮਿਤੀ 06/07/2026 ਤੱਕ ਅਪਣੇ ਐਸਟੀਮੇਟ/ਕੁਟੇਸ਼ਨਾਂ ਨਿਮਨਹਤਾਖਰ ਦੇ ਦਫਤਰ ਵਿੱਚ ਭੇਜਣ, ਦਿੱਤੇ ਗਏ ਸਮੇਂ ਤੋਂ ਬਾਅਦ ਕੋਈ ਕੁਟੇਸ਼ਨ ਵਿਚਾਰੀ ਨਹੀਂ ਜਾਵੇਗੀ। ਨੰਬਰ 268/ ਰੀਡਰ ਮਿਤੀ 26/06/2026

ਤਹਿਸੀਲਦਾਰ-ਕਮ-ਸਰਕਲ ਰੈਵਿਨਿਊ ਅਫਸਰ, ਬਲਾਚੌਰ।

ਬਾ-ਅਦਾਲਤ ਕੁਲੈਕਟਰ-ਕਮ-ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ,ਖਰੜ

ਵਿਸ਼ਾ : To appoint an executive magistrate to conduct a magisterial inquiry w.r.t. police action in the jurisdiction of PS Sadar Kharar Distt. S.A.S. Nagar

ਇਸ ਅਦਾਲਤ ਦੇ ਨੋਟਿਸ ਰਾਹੀਂ ਹਰ ਆਮ ਅਤੇ ਖਾਸ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਨਿਮਨਹਸਤਾਖਰ ਦੀ ਅਦਾਲਤ ਵਿਚ ਪੁਲਿਸ ਥਾਣਾ ਸਦਰ ਖਰੜ ਜ਼ਿਲ੍ਹਾ ਐਸ.ਏ.ਐਸ. ਨਗਰ ਵਿਖੇ ਦਰਜ ਹੋਏ ਮੁਕੱਦਮਾ ਨੰਬਰ 19 ਮਿਤੀ 17-01-26 ਅ/ਧ 109,121 (1),221,132 BNSS 25 Arms Act 1959 ਮਿਤੀ 16-01-26 ਨੂੰ ਭੜਕੀ ਥਾਮ ਨਦੀ ਦੇ ਬੰਨ ਪਾਸ ਸਮਾਂ ਲਗਭਗ ਬਾਅ 06:15 AM ਤੇ ਹੋਈ ਘਟਨਾ ਦੀ ਵਿਸਥਾਰਪੂਰਵਕ ਮੈਜਿਸਟਰੀਅਲ ਇਨਕੁਆਰੀ ਕਰਨ ਲਈ ਨਿਮਨ-ਹਸਤਾਖਰ ਨੂੰ ਜ਼ਿਲ੍ਹਾ ਮੈਜਿਸਟਰੇਟ ਐਸ.ਏ.ਐਸ. ਨਗਰ ਜੀ ਵੱਲੋਂ ਜਾਂਚ ਅਧਿਕਾਰੀ ਨਿਯੁਕਤ ਕੀਤਾ ਗਿਆ ਹੈ। ਉਕਤ ਮੁਕੱਦਮਾ ਦੇ ਸਬੰਧ ਵਿੱਚ ਮਿਤੀ 16-01-26 ਨੂੰ ਹੋਈ ਉਕਤ ਘਟਨਾ ਦੇ ਸਬੰਧ ਵਿੱਚ ਹਰ ਆਮ ਅਤੇ ਖਾਸ ਅਤੇ ਪੱਖਕਾਰ ਨੂੰ ਇਸ ਪਬਲਿਕ ਨੋਟਿਸ ਰਾਹੀਂ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਜੇਕਰ ਕੋਈ ਵੀ ਆਮ, ਖਾਸ ਜਾਂ ਪੱਖਕਾਰ ਇਸ ਘਟਨਾ ਸਬੰਧੀ ਬਿਆਨ/ਸਬੂਤ/ਦਸਤਾਵੇਜ਼ ਪੇਸ਼ ਕਰਨਾ ਚਾਹੁੰਦਾ ਹੈ ਅਤੇ ਹਰ ਆਮ ਅਤੇ ਖਾਸ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਇਹ ਕੇਸ ਨਿਮਨਹਸਤਾਖਰ ਦੀ ਅਦਾਲਤ ਵਿੱਚ ਲੰਬਿਤ ਹੈ। ਉਹ ਇਸ ਨੋਟਿਸ ਦੀ ਪ੍ਰਕਾਸ਼ਨਾ ਦੇ 15 ਦਿਨਾਂ ਦੇ ਅੰਦਰ-ਅੰਦਰ ਨਿਮਨਹਸਤਾਖਰ ਦੀ ਅਦਾਲਤ ਵਿਚ ਆਪ ਖੁਦ ਜਾਂ ਵਕੀਲ ਰਾਹੀਂ ਪੇਸ਼ ਹੋ ਕੇ ਇਤਰਾਜ਼ ਪੇਸ਼ ਕਰ ਸਕਦਾ ਹੈ ਪਰ ਬਾਅਦ ਗੁਜ਼ਰਨੇ ਮਿਆਦ ਕਿਸੇ ਦਾ ਕੋਈ ਇਤਰਾਜ਼ ਨਹੀਂ ਸੁਣਿਆ ਜਾਵੇਗਾ ਅਤੇ ਕਾਨੂੰਨ ਅਨੁਸਾਰ ਕੇਸ ਦਾ ਨਿਪਟਾਰਾ ਕਰ ਦਿੱਤਾ ਜਾਵੇਗਾ।

ਇਹ ਅਦਾਲਤੀ ਨੋਟਿਸ ਅੱਜ ਮਿਤੀ 30.06.2026 ਮੇਰੇ ਦਸਤਖਤ ਅਤੇ ਮੋਹਰ ਸਮੇਤ ਜਾਰੀ ਕੀਤਾ ਗਿਆ ਹੈ।

ਉਪ ਮੰਡਲ ਮੈਜਿਸਟਰੇਟ, ਖਰੜ ਜ਼ਿਲ੍ਹਾ ਐਸ.ਏ.ਐਸ. ਨਗਰ

COURT NOTICE

(U/o 5 Rule 20 CPC)
IN THE COURT OF
Ms. Rinky Agnihotri
Civil Judge (Junior Division)
Ludhiana

Next Date, Purpose of case, Orders and Judgments as well as other case information is available on http://ecourts.gov.in

Punjab National Bank
Vs.
1. M/S J.S ENTERPRISES

CNR No. PBLD02-012964-2025
Next Date :- 29-07-2026

PUBLICATION ISSUED TO
1. M/S J.S ENTERPRISES 698-C, SANT FATEH SINGH NAGAR, GRAND MARIAN HOTEL, DUGRI ROAD, LUDHIANA-141002 THROUGH ITS PROPRIETOR HARPREET KAUR.
IIND ADDRESS- H.NO. 720-C, MODEL TOWN EXTENSION, GRAND MARIAN HOTEL, LUDHIANA
2. HARPREET KAUR C/O JASWINDER ...

COURT NOTICE

IN THE COURT OF
Sh. Yogesh Gill
Judicial Magistrate First Class-20 Jalandhar

THE LOTUS COOPERATIVE THRIFT AND CREDIT SOCIETY LTD.
Vs.
AMARJIT

NACT/9012/2024
CNR No.:- PBJL03-035297-2024
Next Date:-31-07-2026

Detail of offence:-
NOTICE TO:
AMARJIT

COURT NOTICE

(U/o 5 Rule 20 CPC)
IN THE COURT OF
Sh. Jagmohan Singh Sanghe
Principal Judge, Family Court, Jalandhar

JAGDEV SINGH S/O SHIV NATH
Address: VILLAGE SHADIPUR PHILLAUR JALANDHAR
Vs.
1) SARBJIT KAUR S/O JAGDEV SINGH D/O SANTOKH SINGH
Address: STREET NO. 1 NEAR SHANTI MANDIR PINK CITY JALANDHAR P.O. BASTI BAWA KHEL JALANDHAR
2) GENERAL PUBLIC
Address-GENERAL PUBLIC
Petition Under Guardian and Wards ...

Attested
District Town Planner
Nawanshahr.

Annexure-R3/T

TRUE TRANSLATION OF PUBLIC NOTICE IN NEWSPAPER DATED 02.07.2026 IN DAINIK SAVERA

Subject: Original Application No. 312/2026 Public Action Committee and others versus State of Punjab and others National Green Tribunal, New Delhi.

By this notice it informed to general and special that with regard to above sited matter District Forest Officer Shaheed Bhagat Singh Nagar is going to demarcate the de-listed land come under PLPA 1900 and the record of the said Khasara number is available in this office. To demarcate the land of these 42 villages, retired Kanugo/Patwari is going to be appointed. To demarcate this land General, Special and firm are ordered to informed that till 06-07-2026, estimate/quotation with regard to above cited matter be sent to undersign within time, after the lapse of time it will not be consider. Number 268/Reader Dated 26-06-2026

SD/-
Tehsildar Cum Circle revenue Officer
Balachaur

Attested

District Town Planner,
Nawanshahr.

True Translate Copy

ਨਗਰ ਅਤੇ ਗਰਾਂਮ ਯੋਜਨਾਬੰਦੀ ਵਿਭਾਗ ਪੰਜਾਬ।
ਦਫਤਰ:ਜਿਲਾ ਨਗਰ ਯੋਜਨਾਕਾਰ (P&R) ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ।
ਪਤਾ:ਪੁਰਾਣੀ ਤਹਿਸੀਲ ਬਿਲਡਿੰਗ,ਸਾਹਮਣੇ ਐੱਸ.ਐੱਸ.ਪੀ.ਆਫਿਸ ਨਵਾਂਸ਼ਹਿਰ।
(ਈਮੇਲ: dtpsbsnagar@gmail.com)

ਸੇਵਾ ਵਿਖੇ,

1. ਵਧੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਜ), ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ।
2. ਜ਼ਿਲ੍ਹਾ ਮਾਲ ਅਫਸਰ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ।
3. ਜ਼ਿਲ੍ਹਾ ਵਣ ਮੰਡਲ ਅਫਸਰ, ਨਵਾਂਸ਼ਹਿਰ ਐਟ ਗੜ੍ਹਸ਼ੰਕਰ।
4. ਤਹਿਸੀਲਦਾਰ, ਤਹਿਸੀਲ ਬਲਾਚੌਰ।

ਪੱਤਰ ਨੰ. 475-78ਡੀ.ਟੀ.ਪੀ.(ਐਨ)/ NGT-1 ਮਿਤੀ: 03-07-26

ਵਿਸ਼ਾ:- ਐਪਲੀਕੇਸ਼ਨ ਨੰਬਰ 312/2026 Public Action committee & Others. State of Punjab and others ਵਿੱਚ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ ਦੀ ਤਰਫੋਂ ਹਲਫੀਆ ਬਿਆਨ ਦਾਇਰ ਕਰਨ ਸਬੰਧੀ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਸਬੰਧੀ ਮਾਨਯੋਗ ਅਦਾਲਤ ਵਿੱਚ ਮਿਤੀ 21.07.2026 ਤੋਂ ਪਹਿਲਾਂ ਹਲਫੀਆ ਬਿਆਨ ਦਾਇਰ ਕਰਨ ਸਬੰਧੀ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ, ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ ਜੀ ਦੀ ਪ੍ਰਧਾਨਗੀ ਹੇਠ ਮਿਤੀ 01.07.2026 ਨੂੰ 3:00 ਵਜੇ ਹੋਈ ਮੀਟਿੰਗ ਦੀ ਕਾਰਵਾਈ ਨੱਥੀ ਕਰਦੇ ਹੋਏ ਅਗਲੀ ਯੋਗ ਕਾਰਵਾਈ ਹਿੱਤ ਭੇਜੀ ਜਾਂਦੀ ਹੈ ਜੀ।

ਨੱਥੀ:ਉ.ਅ

ਜ਼ਿਲ੍ਹਾ ਨਗਰ ਯੋਜਨਾਕਾਰ(ਪੀ ਐਂਡ ਆਰ),
ਸ਼ਹੀਦ ਭਗਤ ਸਿੰਘ ਨਗਰ।

Attested

District Town Planner,
Nawanshahr.

Annexure-R4/T

TRUE TRANSALATION OF LETTER THROUGH PROCEEDING OF MEETING FORWARD TO CONCERNED DEPARTMENTS

Nagar and Gram Planning Department Punjab

Office:- District Town Planner(P & R) Shaheed Bhagat Singh Nagar

Address Old Tehsil Building, in front SSP Office,

Email dtpsbsnagar@gmail.com

To

1. Additional Deputy Commissioner (G), Shaheed Bhagat Singh Nagar,
2. District revenue Officer, Shaheed Bhagat Singh Nagar,
3. District Forest Officer, Nawanshahar at Garhshankar,
4. Tehsildar, Tehsil Balachaur.

Letter No. 475-78 D.T.P. N / N.G.T-1 Dated 03-07-2026

Attested

District Town Planner,
Nawanshahr.

True Translate Copy

Subject: Regarding Submit affidavit from Deputy Commissioner, Shaheed Bhagat Singh Nagar with regard to Application No. 312/2026 Public Action Committee and others versus State of Punjab and others

In the above sited matter Regarding Submit affidavit in the Hon'ble court prior to 21-07-2026, the meeting proceeding held under the presidentship of Deputy Commissioner attached herewith is forward to do appropriate action.

Attached: O.A

SD/-

District Town Planner (P & R)

Shaheed Bhagat Singh Nagar

Attested

District Town Planner,
Nawanshahr.

True Translate Copy

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI

VAKALATNAMA

Original Application No.312 of 2026

IN THE MATTER OF:

Public Action Committee & Others. ...Applicant(s)

Versus

State of Punjab & Others . ...Respondents

I, Gurmukh Singh District Town Planner, Shaheed Bhagat Singh Nagar (Nawanshahr), appearing on behalf of Deputy Commissioner, Shaheed Bhagat Singh Nagar (Nawanshahr), Respondent no. 8 in O.A. No.312 of 2026- Public Action Committee & Others Vs. State of Punjab & Others and do hereby appoint and retain Smt/ Sh.______________________ to act and to appear for me/us in the above Suit/Petition/Appeal/reference and on my/our behalf to conduct and prosecute (or defend) or withdraw the same and all proceedings that may be taken in respect of any application connected with the same or any decree or order passed therein, including proceeding in taxation and application for review, to file and obtain return of documents and to deposit and receive money on my/our behalf in the said Suit/Appeal/Petition/Reference and in the above matter I/we agree to ratify acts done by the aforesaid in pursuance of this authority.

Dated this the______ day of July, 2026
Accepted

(Gurmukh Singh)

District Town Planner,
Nawanshahr.

Appellants/petitioner/Respondents/Caveator

MEMO OF APPEARANCE

To

The Registrar
Hon'ble National Green Tribunal,
New Delhi.

Sir,

Please enter my appearance on behalf of all the Petitioner(s)/ Appellants/Respondent (s) Opposite Parties/ Intervener in mentioned above:

New Delhi

Dated this the________ date of_______2026

Yours Faithfully

Dated______2026 Advocate for the Appellant(s)/Petitioner(s)/Respondent(s)